

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated

To,

1. Sri Ranjeet Kumar, District & Additional Sessions Judge-cum-Special Judge, FTC for Offences against Women, Bokaro,
2. Sri Rama Kant Mishra, District & Additional Sessions Judge, Chaibasa,
3. Sri Sujit Kumar Singh, District & Additional Sessions Judge, Chatra,
4. Sri Pankaj Kumar No. II, District & Additional Sessions Judge, Daltonganj,
5. Sri Ajit Kumar, District & Additional Sessions Judge, Deoghar,
6. Sri Mahendra Prasad, District & Additional Sessions Judge, Dhanbad,
7. Sri Pawan Kumar, District & Additional Sessions Judge, Dumka,
8. Sri Biresh Kumar, District & Additional Sessions Judge, Garhwa,
9. Sri Kumar Dinesh, District & Additional Sessions Judge, Giridih,
10. Sri Sanjay Pratap, District & Additional Sessions Judge, Godda,
11. Sri Surya Bhushan Ojha, District & Additional Sessions Judge, Gumla,
12. Sri Om Prakash Pandey No. 2, District & Additional Sessions Judge-cum-Special Judge, Land Acquisition, Hazaribagh,
13. Sri Martand Pratap Mishra, District & Additional Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
14. Sri Uttam Anand, District & Additional Sessions Judge, Koderma,
15. Sri Anil Kumar Pandey, District & Additional Sessions Judge, Latehar,
16. Sri Om Prakash, District & Additional Sessions Judge, Ramgarh,
17. Pradeep Kumar, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi,
18. Sri Rajiv Ranjan, District & Additional Sessions Judge, Sahebganj (Rajmahal),
19. Sri Dhananjay Kumar, District & Additional Sessions Judge, Saraikela,
20. Sri Ghulam Haidar, District & Additional Sessions Judge-cum- Special Judge, FTC for Offences against Women, Bokaro (Bermo at Tenughat),
21. Sri Dinesh Rai, District & Additional Sessions Judge, Chaibasa,
22. Sri Srish Dutta Tripathi, District & Additional Sessions Judge, Chatra,
23. Sri Bal Krishna Tiwari, District & Additional Sessions Judge, Daltonganj,
24. Sri Vijay Kumar No. III, District & Additional Sessions Judge, Deoghar.

Sub: - Nomination for attending two days (R-23) Refresher Training Course scheduled to be held on 18th and 19th November, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-23) Refresher Training Course scheduled to be held on 18th and 19th November, 2017 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 18.11.2017 at 9:30 AM in proper dress, with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 17th November till

the evening of 19th November, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 365/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 194 per day**. Cash receipt of the amount received will be given to the officers by the staff designate, which can be utilized for claiming D.A. by them at their respective place of posting.

Yours faithfully,
Sd/- **R.K. Vaish**
Registrar (Administration)

Memo No. 4682 /Apptt.

Dated, Ranchi, the 13/10/2017

Copy forwarded to the Principal District & Sessions Judge, Bokaro / Chaibasa / Chatra / Daltonganj / Deoghar / Dhanbad / Dumka / Garhwa / Giridih / Godda / Gumla / Hazaribagh / Jamshedpur / Koderma / Latehar / Ramgarh / Sahebganj / Saraikela / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 682/JAJ dated 20.09.2017 / Member Secretary, JHALSA / the C.P.C./c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


12.10.17
Registrar (Administration)